

**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA No. 714/2017
OA No. 3851/2016**

New Delhi this the 19th November, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Sh. S.N. Terdal, Member (J)**

Gurminder Singh age - 46 yrs
S/o S. Harbhajan Singh
TTE
Northern Railway, Amritsar, R/o 196, New Golden Arc
Amritsar (Punjab)

(None) .. Appendix
Versus

Versus

1. Secretary
Railway Board
Ministry of Railways, Rail Bhavan, New Delhi.
2. General Manager
Northern Railway, Baroda House, New Delhi.
3. Chief Commercial Manager
Northern Railway, New Delhi.
4. Divisional Railway Manager
Northern Railway, Ferozpur Cantt.
5. Divisional Railway Manager
Northern Railway, Ambala Cantt.
6. Shri G.S. Suri
CEI (HQ)
Northern Railway, Baroda House, New Delhi.

... Respondents

(By Advocate : Mr. Shaileendra Tiwary)

ORDER (ORAL)

Ms. Nita Chowdhury :

On previous date, MA No. 714/2017 was postponed on the request of the applicant. Today nobody has appeared on behalf of

applicant. Hence, MA seeking condonation of delay is dismissed for want of prosecution.

2. Accordingly, OA No. 3851/2016 is dismissed being barred by limitation.

(S.N. Terald)
Member (J)

(Nita Chowdhury)
Member (A)

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